NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CORAM:

CP No. 49(ND)/2017

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Sh. Davinder P Kalri Shareholder V/s. M/s. Panthera Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Ms. Smita Jain, Mr. Abhay Singh and Mr.

Arbab Husain, Advocates

For the Respondent (s) : Mr. S.K. Giri & Ms. Shelly Khanna, Advocates

ORDER

Renotify this case on 19th February, 2018.

(R. Varadharajan) Member (J)

-s-d-/

(Ina Malhotra) Member (J)